THE HIGH COURT OF MEGHALAYA SHILLONG

NOTIFICATION

Dated September, 2016.

No.HCM.II/242/2016-Estt/: The High Court of Meghalaya in pursuance to the Full Court Meeting held on 23rd September 2016 and in exercise of the powers conferred under Rule 15 of the Meghalaya Higher Judicial Service Rules 2015 is pleased to promote Smti. B. Giri, District & Sessions Judge, Jowai, to Selection Grade in the Scale of Pay 57700-1230-58930-1380-67210-1540-70290 w.e.f 28th November 2011.

By Order,

REGISTRAR GENERAL

Memo No.HCM.II/242/2016-Estt/37664 Dated, Shillong September,2016. Copy to :-

- The Joint Registrar cum Secretary to Hon'ble the Chief Justice, High Court of Meghalaya, Shillong.
- The Joint Registrar cum OSD to Hon'ble the Chief Justice, High Court of Meghalaya, Shillong.
- 3. The Private Secretary to Hon'ble Mr. Justice Sudip Ranjan Sen, Judge,
 High Court of Meghalaya, Shillong.
- 4. The Private Secretary to Hon'ble the Mr. Justice Ved Prakash Vaish, Judge, High Court of Meghalaya, Shillong.
- The Secretary to the Government of Meghalaya, Law (A) Department, for information.
- 6. The Accountant General (A & E), Meghalaya, Shillong.
- 7. Smti. B. Giri, District & Sessions Judge, Jowai.
- 8. The District & Sessions Judge, Shillong/ Jowai/ Nongpoh/ Tura/ Nongstoiñ/ Williamnagar.
- 9. The Treasury Officer, Jowai.
- 10. The System Analyst, for uploading in the Official Web-site.
- 11. The Director, Printing and Stationery, Shillong, for publication of the Notification in the next Gazette.
- 12. Office File.

REGISTRAR GENERAL